

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**

**Ph: 23753942 Fax-23753923**

Docket No. 77/TT/2012  
(Now Petition No. 198/TT/2012)

Date: 5.10.2012

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff of assets under Common scheme for 765 KV pooling Stations and Network for NR, Import by NR from ER and NER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from ER and from NER/SR/WR via in Eastern Region for tariff block 2009-14 period

Sir,

Please refer to this Commission's letter dated 29.8.2012 seeking certain information by 5.10.2012. The same has not been received. I request you to send it immediately. I also request you to furnish the following further information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 5.11.2012:-

1. Copy of letters declaring the date of commercial operation of assets covered under the petition;
2. Supporting documents for interest rate and repayment schedule of Bond XXIX, XXX, XXXI, and XXXIII;
3. Date of deployment of loan, basis of allocation of IDC to the assets covered in the petition along with calculation;
4. Status of other assets along with apportioned cost covered under the investment approval.

Yours faithfully,

Sd/-  
(P. K. Sinha)  
Asst. Chief (Legal)